

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

M.A. No.1478/2003 IN
O.A. No.33 of 2003

New Delhi, this the 14th day of July, 2003

HON'BLE SHRI V.K. MAJOTRA, MEMBER (A)

Smt. Sunita Mittal,
T.G.T. Maths,
Govt. Co-Ed. Secondary School,
Sector-15, Rohini, Delhi-85.Applicant
(By Advocate : Mrs. Harvinder Oberai)

Versus

1. Government of N.C.T. of Delhi,
Through its Chief Secretary,
Secretariat, Indira Gandhi Indoor Stadium,
New Delhi-110002.
2. The Director,
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat, Sham Nath Marg,
Delhi-110054.
3. The Dy. Director of Education,
Distt. North West (B), Pitampura,
Delhi-110034.
4. The Principal,
Govt. Co-Ed. S.S.,
Sector - 15, Rohini,
Delhi-85.
5. Mrs. Sushma Singh,
Govt. Co-Ed. S.S.,
Sector - 15, Rohini,
Delhi-85.

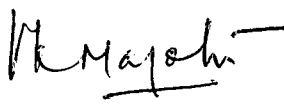
....Respondents

(By Advocate : Shri S. Kumar for Shri Harvir Singh for
R-1 to R-4 and Shri Ajesh Luthra for R-5)

ORDER (ORAL)

MA 1478/2003

Through this MA, applicant has sought withdrawal of this OA, a compromise having been arrived at between the official respondents and the applicant. MA 1478/2003 is allowed. OA is dismissed as withdrawn.


(V.K. MAJOTRA)
MEMBER (A)

cc.